

कृपा करेंगे कि :

(क) क्या लन्दन में मैसूर के व्यापार प्रतिनिधि के कार्यालय के भविष्य के बारे में कोई निर्णय कर लिया गया है ;

(ख) यदि हां, तो उसका व्योरा क्या है ;
और

(ग) इस मामले में विलम्ब के क्या कारण हैं ?

वैदेशिक-कार्य मंत्रालय में उप-मंत्री (श्री सुरेन्द्रपाल सिंह) : (क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

(ग) जैसाकि इस मामले में सावधानी पूर्वक निर्णय की अपेक्षा है और भारत सरकार के अनेक सम्बद्ध मंत्रालयों और मैसूर सरकार से सलाह लेनी है तथा विचार-विमर्श करना है, इसमें इसलिए समय लग रहा है ।

**Allotment of Seats to Mayor and
Chief Executive Councillor of
Delhi on Republic Day
Celebrations**

427. SHRI YAJNA DATT SHARMA :
SHRI JAI SINGH :
SHRI HARDAYAL DEVGUN :

Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 5080 on the 2nd April, 1969 and state :

(a) whether the question of allotment of seats to the Mayor and Chief Executive Councillor of Delhi in connection with Republic Day Celebrations after taking into consideration the position prevailing in U. K. and other countries has since been examined ;

(b) if so, the details thereof ; and

(c) if not, the reasons for the delay ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) to (c). The question whether the position of the Mayor of Delhi in the Table of Precedence should be revised is still under consideration. Information regarding the position assigned to Mayors in the Table of

Precedence in certain other countries is being collected.

There is no proposal to revise the position assigned to the Chief Executive Councillor in the Table of Precedence.

**Protection of Indian Nationals in
Malaysia**

428. SHRI YAJNA DATT SHARMA :
SHRI JAI SINGH :
SHRI RAM CHARAN :
SHRI VALMIKI CHOUDHARY :
SHRI HARDAYAL DEVGUN :
SHRI N.K.P. SALVE :
SHRI OM PRAKASH TYAGI :
SHRI PRAKASH VIR SHASTRI :
SHRI S. XAVIER :
SHRI G. C. NAIK :
SHRI R. R. SINGH DEO :
SHRI K. P. SINGH DEO :
SHRI R. V. NAIK :
SHRI RAM SINGH AYARWAL :
SHRI KANWAR LAL GUPTA :
SHRI ONKAR SINGH :
SHRI SHARDA NAND :
SHRI BIBHUTI MISHRA :
SHRI J. SUNDER LAL :
SHRI J. MOHAMED IMAM :
SHRI NARAIN SWARUP SHARMA :
SHRI P.M. SAYEED :
SHRI BAL RAJ MADHOK :
SHRI RAM SWARUP VIDYARTHI :
SHRI G. C. DIXIT :
SHRI SRADHAKAR SUPAKAR :
SHRI H. YASHWANT SINGH
KUSHWAH :
SHRI N.K. SOMANI :
SHRI BHOGENDRA JHA :
SHRI JYOTIRMOY BASU :
SHRI D.N. PATODIA :
SHRI VISHWA NATH PANDEY :
SHRI M. S. OBERAI :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have addressed any communication to the Malaysian Government seeking protection for Indian nationals and Malaysians of Indian origin on account of racial riots in that country ;

(b) if so, the reaction of Malaysian Government thereto ; and

(c) the extent of loss suffered by the

Indians and the Malaysian of Indian origin in the riots ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) to (c). No, Sir, nor is any such communication necessary as our High Commissioner in Kuala Lumpur has been in close touch with the Malaysian Government throughout his period. According to the latest reports from our High Commissioner no Indian nationals have been involved or affected in the recent disturbances. As regards Malaysians of Indian origin, it is the responsibility of the Malaysian Government to provide protection to them and the Government of India have no reason to believe that this protection is not being given to them.

India's Industrial Collaboration Abroad

429. SHRI S. R. DAMANI : Will the Minister of FOREIGN TRADE & SUPPLY be pleased to refer to the reply given to Unstarred Question No. 8811 on the 7th May, 1969 and state :

(a) the details of projects which have been completed and the stages of completion of others ;

(b) the type of assistance that the Indian parties have agreed to give ; and

(c) the benefits accrued or are likely to accrue to India from these ventures ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) As per information available with the Government none of the projects referred to in reply given to Unstarred Question No. 8811 on the 7th May, 1969 has commenced production so far. All of them are in different stages of negotiation/implementation.

(b) Indian assistance in these ventures will be by way of ;

(i) exporting indigenous machinery and equipment ;

(ii) extension of necessary technical know-how ; and

(iii) affording training facilities to local technicians in Indian factories.

(c) These projects when commissioned, will act as a perennial source of foreign exchange earning to the country by way of royalties, technical know-how fee, dividends etc. Export of spares, components etc. is also visualised from India on recurring basis.

Exports to Jeeps to Phillipines

430. SHRI MUHAMMAD SHERIFF : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether it is a fact that Messrs Mahindra and Mahindra have exported 24 Jeep vehicles to the Phillipines;

(b) whether the said concern have been exporting jeep vehicles to some other countries also and if so, the names of those countries ; and

(c) The amount for which the above vehicles were exported to Phillipines and the profit earned in this respect by the concern ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) to (c). Ordinarily no record is maintained of transactions of specific firms. It is, however, learnt that the firm has exported jeep vehicles to the Phillipines and the Singapore.

मध्य प्रदेश में परमाणु शक्ति केन्द्र

431. श्री रामावतार शर्मा : क्या प्रधान-मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश में एक परमाणु शक्ति केन्द्र स्थापित करने का विचार है ; और

(ख) यदि हाँ, तो वह केन्द्र कहाँ पर स्थापित किया जायेगा ?

प्रधान मंत्री, वित्त मंत्री, अणु शक्ति मंत्री तथा योजना मंत्री (श्रीमती इन्दिरा गांधी) :

(क) जी नहीं ।

(ख) प्रश्न ही नहीं उठता ।